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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P NO. 436/2012

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company	Smt Suman Dugar -Versus- Oodlabari Company limited & Ors.		
Under Section	103 IIIA		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1. D. C. Chhajer  
certified Attorney &  
Petitioner.

Petitioner

  
26/7/17

2. Deepnath Roy Chowdhury, Adv.  
Anirba Basu, Adv.  
Natarsha Roy, Adv.

Respondents

  
26/7/17

26-07-2017 – CP No. 436/2012 – Smt. Suman Dugar Vs. Oodlabari Company Limited & Ors.

ORDER

The petitioner is present in person. The Ld. Lawyer on behalf of the respondent(s) are present.

The petitioner filed one CA bearing No. 320/2017 with a copy to the respondent(s) with a prayer to restore the CP No. 436/2012 by condoning the delay.

The respondent(s) submitted that since this matter is not listed in the cause list, as such, they are not prepared today to argue on the same.

Fix the matter on 18-08-2017.

*sd.*

MANORAMA KUMARI  
MEMBER(J)